

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
156/16	227/17	Hearing	391 / 394	Valdel Xtent Outsourcing Solutions Pvt. Ltd.

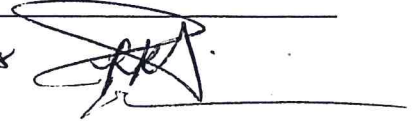
SL.NO. NAME (IN CAPITAL) DESIGNATION

&
PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

1. PERIKAL .K. ARJUN Adv. for Petitioner
Nishita Paul for
I. Sagar Associate



2) KAVITHA . H. C. for ROC
9844076145



(PRAKASHA)

3) Varadachari Kumar o/o OZ
Asst



Heard counsel for Petitioner. For orders, posted to 15.03.2017.

MEMBER (J)

MEMBER (A)

P.T.O.